DR. RAM SUBHAG SINGH: Paper reports may be incorrect.

SHRI N. C. KASLIWAL: May I know, Sir, whether there is any proposal to export or barter this short staple cotton for long staple cotton with smaller countries?

SHRI S. K. PATIL: Yes, we have made that barter with long staple cotton.

SHRI S. C. DEB: May I know, Sir, the total quantity of short staple cotton produced in the country?

 D_{R} RAM SUBHAG SINGH: The total quantity of short staple cotton produced in 1960-61 was 741,000 bales and in 1959-60 it was 589,006 bales

SHRI DEOKINANDAN NARAYAN: May I know, Sir, which region produces more short staple cotton than other regions?

DR. RAM SUBHAG SINGH: May be, the hon. Member's State.

MR. CHAIRMAN: Your State.

DISTRIBUTION OF POWER FROM RIHAND DAM

*360. $\begin{cases} SHRI NIRANJAN SINGH^{\dagger}: \\ SHRI GURUDEV: \end{cases}$

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the work of distribution of power from Rihand Dam has been dec.ded upon;

(b) whether it is a fact that a meeting between the Chief Ministers of the States of Uttar Pradesh and Madhya Pradesh was recently held for allocation of power from this dam; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) The allocation of power to major consumers has practically been finalised.

to Questions

(b) No, Sir.

(c) Does not arise.

SHRI NIRANJAN SINGH: May I know, Sir, whether the Government has stated in the answer that the matter will be decided between the two Chief Ministers? And, may I know, Sir, how long this meeting between the Chief Ministers of Madhya Pradesh and Uttar Pradesh is going to be avoided?

SHRI ARJUN ARORA: So long as you do not have a proper Chief Minister.

श्री विमलकुमार मन्नालालजी चौरड़िया : ग्रभी उनको वहां बैठने में थोड़ा समय लगगा ।

MR. CHAIRMAN: Order, order.

HAFIZ MOHAMMAD IBRAHIM: From the question it is obvious that the matter has been left to the two Chief Ministers to decide between themselves. It is for them to decide it at any time they like. There is no question of any Central intervention or any outside authority. One wants to take electricity and the other wants to give electricity. Let them decide between themselves.

MR. CHAIRMAN: He asks, how long will the Chief Ministers avoid meeting each other?

HAFIZ MOHAMMAD IBRAHIM: I could have said, "Yes, Sir." but I did not say that. I say that they will meet within a reasonable time.

SHRI B. K. P. SINHA: In view of the fact that the Rihand Dam is located almost on the border of Bihar, May I know, Sir, why the State of Bihar is not associated with this pro-

[†]The questoion was actually asked on he floor of the House by Shri Niranan Singh.

ject and why use of electricity is being denied to the State of Bihar?

HAFIZ MOHAMMAD **IBRAHIM**: The land of Madhya Pradesh has been utilised for construction and other works relating to this scheme. As far as Bihar is concerned, no land for this purpose has been taken from Bihar. As far as supply of power to Bihar is concerned, it is proposed to supply some power to them on a temporary basis. It is being considered and so far no final decision has been reached.

SHRI NIRANJAN SINGH: The question of allocation was decided at the time of inauguration. May I know, Sir, why the Uttar Pradesh Government or the Central Government are not keeping their word?

SHRI O. V. ALAGESAN: At the time of starting the construction it was decided that 10 per cent. of the power that would be available might be given to Madhya Pradesh, then Vindhya Pradesh.

SHRI NIRANJAN SINGH: May I know, Sir, if it was 10 per cent. over and above what was agreed at the time of inauguration?

SHRI O. V. ALAGESAN: That is one of the questions under dispute. This also will be decided by the Chief Ministers concerned.

INTERNATIONAL STAMP SHOW

*361. SHRI A. C. GILBERT; Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

. (a) whether India took part in the Fifth Annual International Stamp Show held at New York on the 30th and 31st March and 1st April, 1962; and

(b) if so, how many Indian stamps were exhibited at the Stamp Show?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAG-JIVAN RAM): (a) Yes. Sir.

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(b) About 200 stamps comprising Post Independence series issued since August, 1947 were displayed at the Exhibition.

SHRI A. C. GILBERT: May I know, Sir, how much expenditure was incurred by us on the Fifth Annual International Stamp Show and the number of officers and Assistants that were sent there?

SHRI JAGJIVAN RAM: No officers' or Assistants were sent there. The total expenditure incurred was roughly 150 dollars.

SHRI A. C. GILBERT: May I know, Sir, if it is a fact that no stamps prior to 1947 were exhibited, though they formed part of India's philatelic history?

SHRI JAGJIVAN RAM: As I have said, only post-independence stamps were exhibited.

REPORT OF THE HOTEL STANDARDS COMMITTEE

*362. DIWAN CHAMAN LALL: Will the Minister of TRANSPORT AND COM- -MUNICATIONS be pleased to state:

(a) whether the recommendations contained in the report of the Hctel Standards Committee have been implemented by Government; and

(b) which of the recommendations have not been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (Shri Raj BAHADUR): (a) and (b) The Report of the Hotel Standards and Rate Structure Committee (June, 1958) and Government Resolution No. 2-TTII(1)/58 dated 27th July, 1959 containing the decisions on important recommendations made by the Committee were laid on the Table of the Rajya Sabha on the 30th August, 1961. The decisions taken are at various . stages of implementation.